

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Allahabad this the 12th day of January, 2001.

C O R A M :- Hon'ble Mr. Rafiq Uddin, Member- J.

Original Application No. 1504 of 2000.

Vijay Verma, s/o Ahibaran Lal

Trackman under Divisional Engineer

Northern Railway, Roja, Distt. Shahjahanpur

.....Applicant.

Counsel for the applicant :- D.K. Srivastava

V E R S U S

1. Union of India through the Chif Engineer,
Northern Railway II, Moradabad.

2. Divisional Engineer, Northern Railway,
Shahjahanpur.

3. Assistant Karmik Adhikari, Northern Railway,
Moradabad.

4. Assistant Engineer, Northern Railway, Moradabad.

.....Respondents.

Counsel for the respondents :-

O R D E R (oral)

(By Hon'ble Mr. Rafiq Uddin, J.M.)

This O.A has been filed by the applicant

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challanging the validity of his transfer order dt. 24.10.2000 passed by Divisional Engineer, Northern Railway, Shahjahanpur. By the said order the applicant who is working as Trackman at Roja Railway Station has been transferred to Deharadun.

2. It has been pointed out by the learned counsel for the applicant that representation dt. 24.10.00 submitted by the applicant before Divisional Engineer Northern Railway, Shahjahanpur (respondent No. 2) against his transfer order is still pending and he requested that respondent No. 2 may be directed to consider and dispose of his representation. The O.A is therefore dispossessed of at admission stage and respondent No. 2 is directed to consider the representation of the applicant dt. 24.10.00 and pass the suitable order within a period of one month from the date of communication of this order.

3. There will be no order as to costs.

Dehradun
Member- J.

/Anand/